some foreign party and that foreign party has given up this model and therefore, the components are not available to keep up the production here

Shri Daji: Is it not a fact that the production of this type of scooters was stopped because the Government refused to give foreign exchange for the components for this type?

Shri T. N. Singh: Nothing like that. I think the information is incorrect.

भी हकम चन्द कछवाय : मैं यह जानना चाहता हं कि इनके बन्द होने का विशेष कारण क्या है ?

महोचय: यह तो उन्होंने कहा ।

भी मधु लिमये : धगर यह कम्पनी तैयार नहीं है तो क्या कोई दूसरी कम्पनी सामने ब्रा राह्यी है? बगर नहीं, तो क्या सरकार स्वयं इस काम को करने के लिए तैयार है ?

ग्रध्यक्ष महोदय : जो कम्पनी यह कान कर रही थी वह खुद करे।

भी झोंकार लाल बेरवा : मैं यह जानना चाहता हं कि जिन कम्पनियों ने स्कृटर बनाने का लाइसेंस देने के लिए दरखास्तें दे रखीं थीं. भीर जो नम्बर में लगीं थीं, क्या फिर जब काम शरू होगा तो उनका नम्बर कायम रखा जाबगा या नहीं ?

भी त्रिश्नार्शितः जो कम्पन बनाती थी उस ने बन्द कर दिया, तो उसको कैसे मजबुर किया जा सकता है।

श्री ग्रोंकार लाल बेरवा : जिन्होंने दरखास्तें दे रखी हैं भ्राप उनको नम्बर में सगामोगे या नहीं ?

श्राध्यक्ष महोदय : श्राप उन का नम्बर लगादीजिए।

Shri Ranga: In view of the fact that so much capital has got locked up in the scooter factory, what is it that the Government has tried to do in order to help these people and make use of this much capital there, and even though the foreign partner has refused to collaborate with these people, are the Government trying to help these people to get into touch with another foreign collaborator in order to be able to develop this manufacture?

Shri T. N. Singh: They had a production programme in which this was included as one of the items-scooterettes. There are other varieties already which they are manufacturing and that production is continuing.

## Steel Re-rolling Units in Madras

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Shri Yudhvir Singh:
      Shri Utiya:
      Shri Lahri Singh:
     Shri Onkar Lal Berwa:
•612. ∠ Shri Yashpal Singh:
     Shri Krishnapal Singh:
     | Shri Mate:
     Shri P. H. Bheel:
     Shri Bade:
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Will the Minister of Steel and Mines be pleased to state:

- (a) whether it is a fact that small scale steel re-rolling industrial units in Madras State are not being issued quotas for the allotment basic raw material like M.S. Billets:
- (b) whether it is also a fact that for want of raw material, the aforesaid small-scale units are lying idle; and if so, the action Government propose to take in this matter;
- (c) whether it is also a fact that the small-scale units are not being enrolled as members by the Steel Rerolling Association of India; and
  - (d) if so, the reasons therefor?

The Parliamentary Secretary to the Minister of Steel and Mines (Shri Thimmaiah): (a) and (b). The small

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scale re-rolling units both in Madras and the rest of India, had come up as a result of the relaxation of the provisions of Iron and Steel (Control) Order announced in 1960 and on the specific understanding that these units were to use locally available rerollable scrap and no raw material, namely, billet/scrap was to be allotted to them from the controlled sources. As such, the question of allotting billets to these units does not arise.

(c) and (d). The Steel Re-rolling Mills Association of India is a private body and the Government has no control over their enrolment of members.

श्री युद्धवीर सिंह : श्रभी सरकार ने बताया कि मद्रःस में भ्रौर दूसरी जगह छोटे उद्योगों को जो लोहे का काम करना चाहते थे मार्डर दे दिया गया था कि मगर वे मपने कारखाने खोलेंगें तो उनको कच्चे माल के लिए लोकल सप्लाई पर निर्भर रहना होगा। कुछ समय पहले सरकार ने ब्राईर दिया था कि जो बड़ी बड़ी मिले हैं भ्रौर जिन पर स्टील डिपार्टमेंट का कंट्रोल है वे खले बाजार में भ्रपना माल बेचने के लिए नहीं भ्रा सकेंगी, बल्कि उनको जैसा भादेश दिया जाएगा उस के भनसार वे भपना माल बेचेंगी, भीर छोटं मिलें खुले बाजार में भ्रा सकेंगी। लेकिन अब जब भ्रापने यह भ्राडंर दिया है कि बड़ी मिलें भी खुले बाजार में घा सकती हैं, तो छोटी मिलों के साथ सौतेली मां का सा ब्यवहार क्यों किया जा रहा है।

**प्रध्यक्ष महोदय**ः पांच मिनट सवाल करने में लगे हैं तो दस मिनट इसका जवाब देने में लगेंगे।

The Minister of Steel and Mines (Shri Sanjiva Reddy): I do not know what finally he wanted!

An hon. Member: About the step-motherly treatment.

Shri Sanjiva Reddy: It is not so. When they started this industry,

these small re-rolling units gave a guarantee that they do not need billets at all and that they would de it from scrap. That assurance was there. Therefore, now, there is difficulty, and we are not able to supply even the registered re-rollers. Only 25 per cent is supplied to the registered re-rollers. Therefore, we have not been able to extend it to the other people.

श्री युद्धवीर सिंह : ग्रापने बताया कि बड़ी मिलों की एक रिरोलिंग मिल्स एसो-सिएशन है, जो कि एक इंडिपेंडेंट बाड है भीर उसकी नीति यह है कि जब तक कोई मिल उसकी मेम्बर नहीं बनेगी तब तक उसकी कोटा नहीं मिलेगा । क्या यह नीति ग्रापकी छोटे उद्योगों को प्रश्रय देने की नीति के विपरीत नहीं जाती, ग्रीर क्या इस कारण छोटी मिल वालों के दिलों में शिकायतें नहीं पैदा होतीं ?

Shri Sanjiva Reddy: There is no question of giving preference. They were specifically started on the condition that they would depend on scrap and scrap is available in the country. So, they can continue working on scrap. When the position becomes easy, we will give them the raw materials.

भी भोंकारलाल बेरवा : मैं जानना चाहता हूं कि क्या मद्रास के इस्पात मंत्री ने ग्रापको 18-10-1962 को नोटिस दिया था कि मिलें कच्चे माल के ग्रभाव में बन्द पड़ी हैं, यदि हां, तो उस पर ग्राप ने क्या किया ?

Shri Sanjiva Reddy: We have been able to supply only 25 per cent to most of them and naturally there is a complaint from all the States and not only Madras.

भी यशपाल सिंह: क्या सरकार के पास ऐसा कोई हिसाब है कि इन छोटी यूनिटों के बन्द हो जाने से निर्माण कार्य में कितना नुकसान पहुंचा है ? **Shri** Sanjiva Reddy: Naturally when we supply only 25 per cent and the capacity being 100 per cent, to that extent it is a loss. In course of time, when we have the raw materials, we would increase the supplies.

श्री बढ़ें : श्रापने सन् 1964 में मद्रास में यह श्रार्डर निकाला था कि इन मिलों को रिरोलिंग स्केप का एक तिहाई कोटा दिया जाएगा । श्रापने श्रव यह श्रार्डर रिवर्स कर दिया है जिस की वजह से मिलें बन्द हैं श्रीर मजदूरों में श्रसंतोष पैदा हो रहा है । मैं जानना चाहता हू कि श्रापने यह कोटा का श्रार्डर रिवर्स क्यों किया ?

Shri Sanjiva Reddy: I do not know whether he is speaking about small-scale industry re-rollers

Shri Bade: Yes, Sir; that is the question.

Shri Sanjiva Reddy: There is no question of giving them any raw materials, because they were to work on scrap. I have repeated this thrice.

Shri Bade: They have given the assurance that the re-rollers will be given one-third the quota.

Mr. Speaker: He says, Government did not give any assurance, but they gave the assurance that they would depend on scrap and would not ask for this quota.

Shri Sanjiva Reddy: And, scrap is decontrolled; it is available.

Shri Sham Lal Saraf: ls it not a fact that even today products from re-rolling mills are not available in the country? That being so, may I know whether licences were issued after scrutiny at the time of starting these mills and if so, the natural expectation was that they would get the raw materials; may I know why raw materials are not made available?

Shri Sanjiva Reddy: In 1960-61 billets were surplus, when the steel 2601 (Ai) LSD—2.

mills were not rolling them. The position was easy. Later on, when the steel mills began rolling, it is not so easy. We are not licensing any rerolling mills anew now.

Shrimati Savitri Nigam: There is great scarcity of raw materials that is causing the closure of many small-scale industries. On the other hand, there are the evils of monopoly purchase as well as profiteering prevalent in the scrap market. What solution does the minister suggest to the small factory owners to get supply of scrap and to keep them going?

Shri Sanjiva Reddy: My non friend seems to have misunderstood it. No fresh licences have been given for rerollers. The re-rollers' association is there. The available billets will be distributed to the registered re-rollers there is no question of any discrimination. Regarding unrecognised rerollers scrap is not controlled. They can purchase it and continue working as they have been doing. They have not started recently; they have been working for sometime.

Shrimati Savitri Nigam: Is monopoly purchase prevalent in the market or not?

Shri Sanjiva Reddy: When there is no control, where is the monopoly?

श्री हुका चन्य कछवाय : क्या सरकार इन कारखानों को यह ग्राप्त्वासन देगी कि उन्हें रामैटीरियल बराबर मिलता रहेगा।

भ्रष्यक्ष महोदय : वह नहीं देते ।

भी हुकम चन्य कछ्याय : कच्या माल मिलेगा इसका भाग्यासन सरकार को उन्हें देना चाहिए ।

Shri Sanjiva Reddy: The available raw material will be distributed, I cannot guarantee anything more than that.